

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

NEW DELHI: DATED THE

30.12.83

NOTIFICATION
INCOME-TAX

No. 5563 F.No. 197/232/82- IT(AI): In exercise of the powers conferred by clause (v) of sub-section (23C) of the Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Sree Narayana Dharma Sangham Trust, Varkala, Kerala" for the purpose of the said section for the period covered by the assessment years 1980-81 to 1983-84.

(R. K. TEWARI)
UNDER SECY. TO THE GOVERNMENT OF INDIA.

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
Near Rajouri Garden,
New Delhi.

Copy to :-

1. Swamy Geethananda, President, Sree Narayana Dharma Sangham Trust, Sivagiri Mutt, Varkala P.O. (Kerala).
2. The Commissioner of Income-tax, Trivandrum, with reference to his letter No. 303/Tech/11/81-82, dated 17.6.83.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T. Wing of CBDT, New Delhi.
7. Comptroller & Auditor Gl. of India, New Delhi (20 copies).
8. Bulletin Section of Dte. of Ins. (RS&PR), New Delhi (5 copies).
9. Director of Training, IRS (Direct Taxes), Staff College, Nagpur (5 copies).
10. Shri P.K. Kartha, Joint Secy., Min. of Law, Justice and Company Affairs (Deptt. of Legal Affairs), New Delhi.

Atma Ram
(ATMA RAM)
SECTION OFFICER.

भारत के राजपत्र के भाग II, खण्ड 3(ii) में प्रकाशित

भारत सरकार

कित्त मंत्रालय

राजस्व विभाग

नई दिल्ली, दिनांक

30.12.83

प्रविष्टिपत्र

(अन्वय)

सं० 5563] पत्रांक 197/232/82-अन्वय (नि०-1)] ० अन्वय
प्रविष्टिपत्र, 1961 (1961 का 43) की धारा 10 की उपधारा (23ग)
के खण्ड (V) द्वारा प्रस्तुत शर्तों का प्रयोग करते हुए, केन्द्रीय सरकार,
एतद्व्यवहारा, उक्त खण्ड के प्रयोजनार्थ, " श्री नारायण धर्म संगम ट्रस्ट, बरकला,
केरल को कर निर्धारण वर्ष 1983-84 से 1983-84 तक के अंतर्गत होने वाली
प्रतीति के लिए अधिभूत करती है ।

21/12/83

(अन्वय के अधिकारी)

अन्वय अधिकारी, भारत सरकार

सेवा में,

प्रबंधक,

भारत सरकार भवन,

रिंग रोड, मन्नापुरी औद्योगिक क्षेत्र,

(राजवारी गार्डन के पास), नई दिल्ली ।

प्रतिनिधि प्रिन्सिपल ऑफिस के अनुसार प्रेषित ।

समाप्त